

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
UNSTARRED QUESTION No. 1467
TO BE ANSWERED ON THE 20TH DECEMBER, 2022

Bulk Drug Park

1467 Smt. Priyanka Chaturvedi:

Will the **Minister of Chemicals and Fertilizers** be pleased to state:

- (a) the incentives offered by the State of Maharashtra for the proposal of Bulk Drug Park;
- (b) whether it is a fact that the projects have been allotted to Gujarat, Himachal Pradesh and Andhra Pradesh; and
- (c) the reasons for selection of the said States over other proposing States?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) to (c): Department of Pharmaceuticals implements the scheme of Promotion of Bulk Drug Parks and under the scheme, the Department had received proposals from 13 States viz, (i) Uttar Pradesh (ii) Tamil Nadu (iii) Telangana (iv) Karnataka (v) Maharashtra (vi) Gujarat (vii) Madhya Pradesh (viii) Rajasthan (ix) Punjab (x) Haryana (xi) Himachal Pradesh (xii) Andhra Pradesh and (xiii) Odisha. The proposals from the States, including that of Maharashtra, contained the charges quoted by the States for various utilities (Power, Water, Steam, etc), land rate, fiscal incentives by States, land registration charges etc.

The proposals were evaluated on a variety of factors including regional dispersion of the proposed 3 parks, availability of suitable ecosystem in the proposed location, sustained viability of the proposed park, proximity of the proposed location to the existing pharma clusters, etc.

After evaluation of the proposals, Andhra Pradesh, Gujarat and Himachal Pradesh were conveyed final approval in October-November 2022 for providing financial assistance for creation of common infrastructure facilities in the proposed Bulk Drug Parks in the said 3 States.
